

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH
(SPECIAL BENCH)

ITEM No. 06
(IBPP)-03(PB)/2021

IN THE MATTER OF:

Loon Land Developers Ltd

.... Petitioner/Applicant

Order Under Section 54 of Insolvency & Bankruptcy Code (Pre-Packaged)

Order delivered on 17.02.2023

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (JUDICIAL)

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP

Mr. Abhishek Anand, Karan Kohli, Sahil Bhatia
and Vaibhav Mendiratta, Advs.

ORDER

IA-864/2022 & IA-1134/2022

As prayed by Ld. Counsel for the Petitioner, the petition **(IBPP)-03(PB)/2021** is allowed to be withdrawn and dismissed accordingly. In the wake, all pending IAs also stand disposed of.

-Sd/-

(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

-Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (JUDICIAL)

17.02.2023
Lalit